

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, NEW DELHI  
(PRINCIPAL BENCH)  
(Court No.1)**

Original Application No. 289/ 2023

Lt. Col. Jasjit Singh Gill

Applicant

Versus

State of Punjab

Respondent

WITH

Executive Application No. 33/2023

In

Original Application No. 456/2019

Kulwinder Singh Sandhu & Ors

Applicant(s)

Versus

Ram Murti & Ors

Respondent(s)

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Date 14-08-2024

Place PATIALA

  
(Er. Gurindar Singh Majithia)  
Member Secretary  
Punjab Pollution Control Board  
Nabha Road, Patiala

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, NEW DELHI  
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Status Report of Member Secretary, Punjab Pollution Control Board in compliance to order dated 05.04.2024.

**Respectfully Soweth**

- 1) That the issue of running the five hadda roddis sites in the close vicinity of river Sutlej as also the issue of making the modern carcass utilization plant set up at Ludhiana, operational is involved in the



above-mentioned Original Applications. The Punjab Pollution Control Board has earlier filed the status report in compliance to order dated 05.04.2024 mentioning therein the status of old hadda roddis sites, operational status of the modern carcass utilization plant at Ludhiana, operation of the plant for short duration from 15.01.2024 to 25.01.2024 with the help of Police protection, continuation of the protest by the villagers at the site, efforts made by the State to make the carcass utilization plant operational, registration of FIR, efforts made by the stake holder departments to make compliance of the orders of the Hon'ble Tribunal. It was apprised in the status report that all five hadda roddis sites were ordered to stop their operation and disposal of carcass in Sutlej by Deputy Commission, Ludhiana and that the hadda roddis site had stopped the operation and no disposal of carcass is being done in river Sutlej. It was also apprised in the status report that though the efforts were made by all the concerned department to make the modern carcass utilization plant operational at Ludhiana but due to resistance by the local villagers the plant was not made operational.

- 2) That in terms of the previous directions of the Hon'ble Tribunal, Chief Secretary, Punjab alongwith Deputy Commissioner, Ludhiana; Commissioner of Police, Ludhiana; Commissioner, Municipal Corporation, Ludhiana and Member Secretary, Punjab Pollution Control Board had appeared before the Hon'ble National Green Tribunal through virtual mode on 05.04.2024 and assured the Hon'ble Tribunal that all possible efforts will be made to make the plant at Ludhiana operational within two months after the forthcoming parliamentary elections.

- 3) That in compliance to the orders dated 05.04.2024 passed by the Hon'ble National Green Tribunal, it is submitted that after conducting various meeting with the agitators by the District Administration, it was felt that one of the main reasons for the heavy resistance amongst the protestors of the 23 villages was their visit to a carcass utilization plant at Jodhpur and the issues of odour etc of the local residents of the village at Keru (Jodhpur) of which videos were made viral and it was felt by the agitators that the social stigma, ostracization, fall in land value, etc. would befall them as well. Though, the Punjab Pollution Control Board in its report bearing no. 600 dated 22.03.2024 given to Deputy Commissioner, Ludhiana has reported that the Jodhpur plant was not scientific and of older design in comparison to the Ludhiana plant but the efforts made by the Boad have not yielded any positive result.
- 4) That thereafter it was decided by the District Administration to address the concerns of the agitators by arranging their visits to a successful plant where the doubts and grievances of the protestors could be clarified about the technology. The Deputy Commissioner has directed the Punjab Pollution Control Board to visit the only functioning carcass rendering plants in the country at Gazipur, New Delhi and to study its model in order to examine the best practises and to find a resolution to the deadlock. In this regard a copy of letter no. 7636/MA dated 10.04.2024 of Deputy Commissioner, Ludhiana addressed to Executive Engineer, Punjab Pollution Control Board, Ludhiana with copy to Senior Environmental Engineer, Punjab Pollution Control Board, Ludhiana is enclosed as **Annexure-A**.

- 5) That it is pertinent to mention here that the Deputy Commissioner, Ludhiana has also held a meeting with the agitators on 02.05.2024 to address the concerns and grievances of the villagers regarding the carcass utilization plant installed in their village. The former Sarpanch of the village committed during the meeting on 02.05.2024 that 5 representatives from the nearby villages would accompany the Punjab Pollution Control Board team during the visit the Gazipur carcass utilization plant in Delhi. In this regard the minutes of the meeting held on 02.05.2024 under the chairmanship of Deputy Commissioner, Ludhiana are enclosed as **Annexure-B**.
- 6) That later on the agitators refused to the accompany the team of the Officers of the Punjab Pollution Control Board to Gazipur plant. However, the team of Officers of the Punjab Pollution Control Board continued its efforts and undertaken visit and onsite survey at Gazipur plant at New Delhi on 01.07.2024 alongwith Officers of the Municipal Corporation, Delhi. The Punjab Pollution Control Board vide letter no. 1388 dated 02.07.2024 has submitted the detailed analysis to Deputy Commissioner, Ludhiana with regard to the carcass utilization plant at Gazipur, Delhi and Nurpur Bet, Ludhiana. The report relating to the comparison of Gazipur plant Delhi and Nurpur Bet plant Ludhiana was given on 15 counts relating to plant capacity, manufacturing process, lifting of dead animals and raw material, removal of skin, horn removal, dung removal in dead animals, dead animal crushing, processing of crushed animals, tallow remover, odour control system, chilling room for storage crushed animals in case of plant shutdown, boiler section, air pollution control devices (APCD), quantity of waste water generation, its treatment and disposal arrangements and status

of green belt. The report of the Board was concluded with the following paragraphs

*"It is further submitted that Municipal Corporation, Delhi (MCD) has established a dedicated complex for Carcass Utilization Plant, Slaughter House, Rendering Plant with a common boundary wall of entire complex. The Carcass Utilization Plant Complex of MCD is surrounded by MCD Dump site & meat market on two sides and on the other two sides, sector-1 & sector-62A of Noida is situated. Nearest population is Sector-62A, which is at a distance of about 150 meters from the complex site.*

*The Modern Carcass plant is established after the establishment and operation of slaughter house and rendering plant and is developed in such a manner that it looks like the part of slaughter house and moreover, boiler section is common with slaughter house and rendering plant. Also, ETP is in common with rendering plant. Thus, establishment of Carcass Utilization Plant in the common complex with similar processes (slaughter house and rendering plant) by MCD may be one of the reasons for its successful operation even though the Carcass Plant of MCD is semi-mechanized and technically it is less modern as compared to Carcass Utilization Plant installed by Municipal Corporation, Ludhiana. During visit to the*

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*plant, odour problem was observed only in the skin removal/ Dung removal section and no odour problem observed in remaining portion of the complex.”*

A copy of the report of the Board forwarded to the Deputy Commissioner, Ludhiana vide letter no. 1388 dated 02.07.2024 is enclosed as **Annexure – C.**

- 7) That thereafter, the Deputy Commissioner, Ludhiana has called the agitators for a meeting on 04.07.2024 to discuss the findings of the report submitted by the Board and to find a way forward to end the deadlock. In this regard a copy of English translation letter no. 13127-28 / MA dated 03.07.2024 (in Punjabi language) written by Additional Deputy Commissioner (General), Ludhiana to the Additional Deputy Commissioner, Police, Ludhiana (Zone-III) and Environmental Engineer, Punjab Pollution Control Board. Ludhiana to attend the meeting on 04.07.2024 after making coordination with the villagers is enclosed as **Annexure-D.** However, the agitators refused to come present for the meeting on 04.07.2024 with Deputy Commissioner, Ludhiana.
- 8) That after the agitators refused to attend the meeting, the Deputy Commissioner Ludhiana held a meeting on 15.07.2024 with Commissioner Municipal Corporation Ludhiana to discuss the operational logistics of the carcass utilization plant at Nurpur Bet, Ludhiana. A copy of English translation of letter bearing no. 13790-94/ MA dated 12.07.2024 (in Punjabi language) informing about the meeting on 15.07.2024 written by Additional Deputy Commissioner, Ludhiana to Commissioner of Police Ludhiana, Commissioner,

Municipal Corporation, Ludhiana, Additional Deputy Commissioner of Police, Ludhiana (Zone-III), Sub-Divisional Magistrate, Ludhiana (West), Environmental Engineer, Punjab Pollution Control Board, Ludhiana, enclosed as **Annexure-E**.

During the meeting held on 15.07.2024 the Commissioner, Municipal Corporation, Ludhiana requested to provide police protection and District Magistrate assured to provide the same. A copy of the minutes of meeting held on 15.07.2024 is enclosed as **Annexure-F** and the request letter no. 203/ PS/ D dated 15.07.2024 of the Commissioner, Municipal Corporation Ludhiana written to Deputy Commissioner, Ludhiana to provide police help is enclosed as **Annexure-G**.

- 9) That the Commissioner, Municipal Corporation Ludhiana has called the contractor and a contingent of 200 Police personnel was provided on 17.07.2024 for assessment of the operational logistic of the plant. On 17/7/2024, teams of District Administration, Ludhiana; Municipal Corporation, Ludhiana and Commissionerate of Police, Ludhiana along with the Contractor of plant operations (with his labor) made an attempt to operationalize the carcass utilization plant at Nurpur Bet, Ludhiana. The team comprised of Additional Commissioner, Joint Commissioner, Municipal Corporation, Ludhiana, Duty Magistrates under Sub-divisional Magistrate Ludhiana (West) and a contingent of 200 police personnel with Superintendent of Police as their incharge.

However, Commissioner, Municipal Corporation, Ludhiana has reported that the protestors had permanently stationed themselves at the entrance of the only road leading to Carcass plant and upon gauging the movement of government machinery near

Carcass plant, the protestors made calls to nearby villages and protesters gathered in huge numbers to obstruct the attempt of district administration. It is pertinent to mention that the protestors comprised of old, infirm and women along with Kissan union leaders. Despite repeated negotiations with the protestors, the protestors were reluctant to allow the administration to operationalize the plant. They kept raising the concerns of foul smell and degeneration of underground water due to operationalization of plant. The protestors were also apprehensive that the carcass utilization plant will deteriorate the general atmosphere of nearby 12 villages and expressed concerns that Carcass plant will isolate these nearby villages and would destroy the social fabric of the nearby villages. In this regard, the report of Commissioner, Municipal Corporation Ludhiana forwarded to Deputy Commissioner, Ludhiana vide letter no. 222/ PS/D dated 22.07.2024 is enclosed as **Annexure-H**.

- 10) The Commissioner, Municipal Corporation, Ludhiana has proposed in its report dated 22.07.2024 to Deputy Commissioner, Ludhiana that in view of the continued protests and law and order situation at the site since 2021 when first attempt was made to inaugurate the plant, administration may have to explore the option of shifting of carcass plant at the dump site located in Jamalpur, Ludhiana or in industrial complex of Punjab Agro situated around villages of Khadak, Chahar, Cholley and Allowal. The contractor has been asked by the Municipal Corporation, Ludhiana to assess the cost of shifting the plant to other location accordingly. A copy of the report of Commissioner, Municipal Corporation, Ludhiana has already been enclosed as **Annexure-H**.

- 11) That earnest efforts have been made by the Commissioner, Municipal Corporation, Ludhiana as well as Deputy Commissioner, Ludhiana to make the modern carcass utilization plant at Nurpur Bet, Ludhiana operational but the agitators had not allowed the operation of the plant.
- 12) That the status report is hereby submitted in compliance to order dated 05.04.2024 for kind consideration of the Hon'ble Tribunal.

Submitted by

Date 14-08-2024

Place PATIALA

  
(Er. Gurindar Singh Majithia)  
Member Secretary  
Punjab Pollution Control Board  
Nabha Road, Patiala

Member Secretary  
Punjab Pollution Control Board  
Patiala



OFFICE OF THE DEPUTY COMMISSIONER - CUM -  
DISTRICT MAGISTRATE, LUDHIANA

To

Executive Engineer  
Punjab Pollution Control Board  
Ludhiana

No.- 7636 /M.A

Dated- 10.04.2024

Sub- To Submit Status and Fact Finding report in N.G.T Original Application  
No. 289 of 2023 Titled as Lt. Col. Jasjit Singh Gill vs State of Punjab &  
Ors.

Ref - In compliance of NGT order dated 05.04.2024.

With reference to the above, in compliance with the Hon'ble National Green Tribunal order dated 05.04.2024, it has been mentioned in your status report submitted to the NGT regarding the carcass plant situated at Ghazipur, New Delhi. Hence, the undersigned has directed the submission of a report including videography regarding the comparison report of new Carcass Utilization Plant at Village Nurpur Bet, Ludhiana, with the Carcass Utilization Plant at Ghazipur in New Delhi, including their respective technologies/methods of carcass disposal, within 10 days to this office.

Please ensure that it is carried out with utmost diligence and priority, adhering to the instructions provided by the undersigned.

  
Deputy Commissioner  
Ludhiana

Endst No :- /M.A

Dated:-

A Copy is forwarded to Senior Environmental Engineer, Punjab Pollution Control Board, Ludhiana for information and necessary action please.

  
Member Secretary  
Punjab Pollution Control Board  
Patiala

  
Deputy Commissioner  
Ludhiana

In reference to above, a meeting was held under the chairmanship of the Deputy Commissioner, Ludhiana regarding NGT case O.A No. 289 of 2023 titled as Lt. Col. Jasjit Singh Gill vs State of Punjab at DC office Ludhiana on 02.05.2024 at 11.45 am. In this meeting the officers from various concerned departments were present:

1. Additional Commissioner, Municipal Corporation, Ludhiana.
2. Sub Divisional Magistrate, Ludhiana (West).
3. Superintendent Engineer, Municipal Corporation, Ludhiana.
4. Environmental Engineer, Punjab Pollution control board, Ludhiana.
5. Sub Divisional Officer, Punjab Pollution Control Board, Ludhiana.
6. Sh. Hardeep Singh Lalli, Ex-Sarpanch Village Khera bet, Ludhiana
7. Sh. Balbir singh, Resident of Village Nurpur bet, Ludhiana.

In compliance with the orders of the National Green Tribunal dated April 5, 2024, in O.A. No. 289 of 2023 titled Lt. Col. Jasjit Singh Gill vs. State of Punjab, a meeting was convened with prominent individuals from the neighboring villages of Nurpur Bet, Ludhiana. The purpose of the meeting was to address the concerns and grievances of the villagers regarding the Carcass Utilization Plant installed in their village.

The Deputy Commissioner of Ludhiana informed the villagers that the Carcass Utilization Plant installed by the Municipal Corporation of Jodhpur in Village Keru is approximately 20 years old. In contrast, the modern Carcass Utilization Plant established by the Municipal Corporation of Ludhiana employs advanced technology. Consequently, the operational environment, as well as the control of water and air pollution, at this new facility is expected to be significantly superior to that of the Keru plant.

The villagers reiterated their concerns, referencing their observations during a visit to the Keru plant, including issues such as unpleasant odors and stagnant water. They expressed apprehension that similar problems might arise at the new facility in Nurpur Bet once it becomes operational.

The Environmental Engineer from the Punjab Pollution Control Board (PPCB) in Ludhiana highlighted that a modern and scientifically advanced Carcass Utilization Plant has been successfully operating at Gazipur, Delhi, under the Municipal Corporation of Delhi. Additionally, the Central Pollution Control Board (CPCB) has already submitted a report on operational carcass plants in India in O.A. No. 465 of 2019, titled Kulwinder Singh Sandhu & Ors vs. Ram Murti & Ors.

In response, the Deputy Commissioner proposed that a visit to the Gazipur Carcass Utilization Plant be organized, with the PPCB officials and key individuals from the nearby villages participating. Although the villagers initially declined to visit the Gazipur plant, the Deputy Commissioner persuaded them to reconsider. The visit aims to facilitate a comparative analysis of the technologies employed at both plants and to observe the actual conditions at the Gazipur facility.

Sh. Hardeep Singh Lalli, the former Sarpanch, committed to ensuring that five representatives from the nearby villages would accompany the PPCB team during the visit to the Gazipur Carcass Utilization Plant in Delhi.

At last meeting ended with the vote of thanks.



ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਰੋਕਥਾਮ ਬੋਰਡ

PUNJAB POLLUTION CONTROL BOARD



Regional Office-III, Savitri Complex, Dholewal Chowk, Ludhiana

PPCB/RO-III/No. 1388

Dated: 02/07/2024

To

The Deputy Commissioner, Ludhiana

- Sub:**
1. Regarding technology comparison of Modern Carcass Utilization Plant installed by Municipal Corporation, Ludhiana at village Noorpur Bet with Modern Carcass Utilization Plant installed by Municipal Corporation, Delhi at Gazipur, Delhi.
  2. Regarding the NGT Original Application No. 289 of 2023 titled as Lt. Col. Jasjit Singh Gill Vs State of Punjab & Ors.

**Ref:** Your office letter no. 12310/M.A. dated 21.06.2024.

In regard to above, it is submitted that the Carcass Utilization Plant installed by the Municipal Corporation, Delhi at Gazipur was visited by Officers of the Board on 01.07.2024 along with officers of MCD and observed that the Modern Carcass plant was in operation. Point-wise comparison of the technology of both plants is as under:

Sr. no.	Particulates	CUP at Gazipur	CUP at Ludhiana
1.	Plant Capacity	150 Large and 150 Small animals per day.	50 Large and 100 Small animals per day.
2.	Manufacturing Process	Dead Animal un-loading (manual) → Skin removal (manual) → Horn & Nail Removal (manual) → Dung removal (manual) → Pre-breaker → Mincer → Holding tank → first stage cooking → Hydraulic screw press to remove water (Water goes to ETP) → 2 <sup>nd</sup> stage cooking (drying) → Hammer Mill for grinding → Meat Bone Meal as final product	Dead Animal un-loading (Mechanical System) → Skin removal (Mechanical System) → Horn & Nail removal (Mechanical System) → Dung removal (For Bio-digester) → Pre-breaker → Mincer → Holding tank → 1 <sup>st</sup> stage Cooking → Hydraulic screw press to remove water (Water goes to ETP) → 2 <sup>nd</sup> stage cooking (drying) → Cooling bin → Hammer Mill for grinding → Meat Bone Meal as final product.
3.	Lifting of dead animals and raw material	Manually	Vehicles with hydraulic lifting system provided.

Member Secretary Punjab Pollution Control Board Patiala.

4.	Removal of skin	Manually in open yard	By Hydraulic machine in AC Cabin along with auto transfer to skin room.
5.	Horn Removal	Manually in open yard	By Hydraulic machine in AC Cabin.
6.	Dung removal in dead animal	Manually in open yard and disposed off at adjoining MCD dump site.	By pneumatic platform with hopper in AC Cabin and further used in biodigester for making combustible gas which is further used in the process for water boiling.
7.	Dead animal crushing	In closed shed with pneumatic system.	In AC controlled cabin with pneumatic system.
8.	Processing of crushed animal	In closed machinery	In closed machinery
9.	Tallow Removal	System provided for removal of Tallow.	System provided for removal of Tallow.
10.	Odour Control system	No odour control system provided in the plant.	To control odour problem, proper ducting with strong suction system along with spray sanitation system provided which is further followed by bio-filter.
11.	Chilling Room for storage of crushed animals in case of plant shut down.	No chilling room provided.	No chilling room provided.
12.	Boiler section	Boiler of capacity 10 Ton/hr is provided with wood @ 18 Ton/day as fuel.	Boiler of capacity 02 Ton/hr is provided with wood @ 06 Ton/day as fuel.
13.	Air Pollution Control Devices (APCD)	<b>Boiler section</b> – Cyclone separator is installed as APCD to control the SPM. <b>Final product grinding section</b> – Two open cage filters are provided as APCD.	<b>Boiler section</b> – Cyclone separator is installed as APCD to control the SPM. <b>Final product grinding section</b> – Four open cage filters are provided as APCD.
14.	Quantity of waste water generation, its treatment and disposal arrangements.	Waste water @ 20 KLD is generated from the process which is treated in properly designed common ETP (with rendering plant) of capacity 250 KLD based on ZLD technology (Tertiary treatment consisting of RO	Waste water @ 4.3 KLD will be generated from the process. Properly designed ETP consisting of collection tank → Screen Chamber → Grease trap → Aeration stage-1 → Clarifier stage-1 → Aeration stage-2 → Clarifier

  
Member Secretary  
Punjab Pollution Control Board  
Patiala.

		technology). RO permeate is used for floor washing, animal washing & horticulture.	stage-2 → Dual Filters is provided to treat waste water. Green area is developed by the Carcass Plant for disposal of treated waste water.
15.	Status of Green Belt	Green belt provided around the entire premises of Carcass Plant, Slaughter House and Rendering Plant.	Green belt provided around the plant.

It is further submitted that Municipal Corporation, Delhi (MCD) has established a dedicated complex for Carcass Utilization Plant, Slaughter House, Rendering Plant with a common boundary wall of entire complex. The Carcass Utilization Plant Complex of MCD is surrounded by MCD Dump site & meat market on two sides and on the other two sides, sector-1 & sector-62A of Noida is situated. Nearest population is Sector-62A, which is at a distance of about 150 meters from the complex site.

The Modern Carcass plant is established after the establishment and operation of slaughter house and rendering plant and is developed in such a manner that it looks like the part of slaughter house and moreover, boiler section is common with slaughter house and rendering plant. Also, ETP is in common with rendering plant. Thus, establishment of Carcass Utilization Plant in the common complex with similar processes (slaughter house and rendering plant) by MCD may be one of the reasons for its successful operation even though the Carcass Plant of MCD is semi-mechanized and technically it is less modern as compared to Carcass Utilization Plant installed by Municipal Corporation, Ludhiana. During visit to the plant, odour problem was observed only in the skin removal/ Dung removal section and no odour problem observed in remaining portion of the complex. Photographs taken during visit attached as **Annexure-A**.

02/07

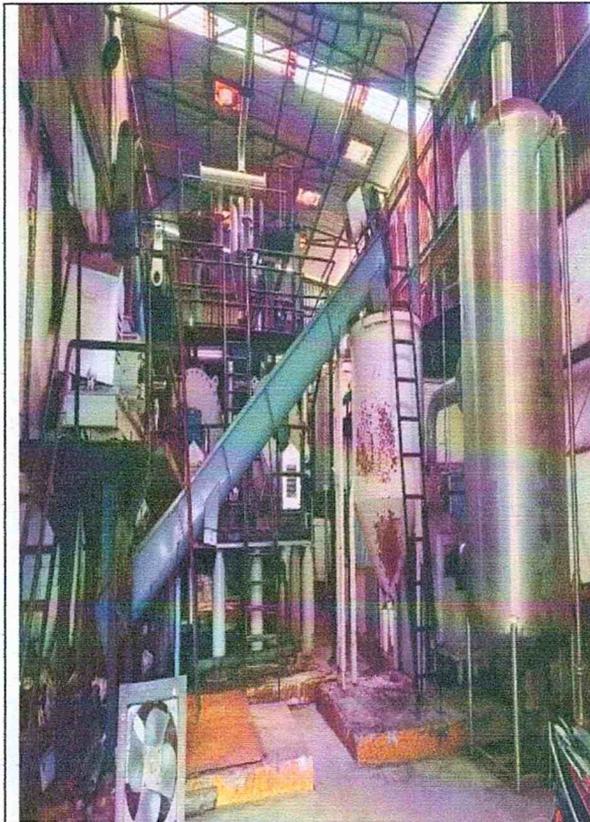
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**Environmental Engineer**

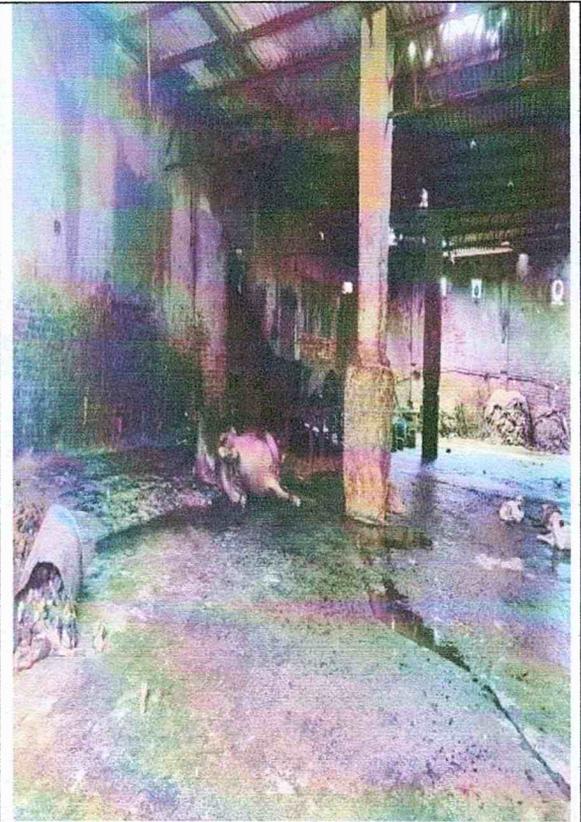
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**Member Secretary**  
**Punjab Pollution Control Board**  
**Patiala.**

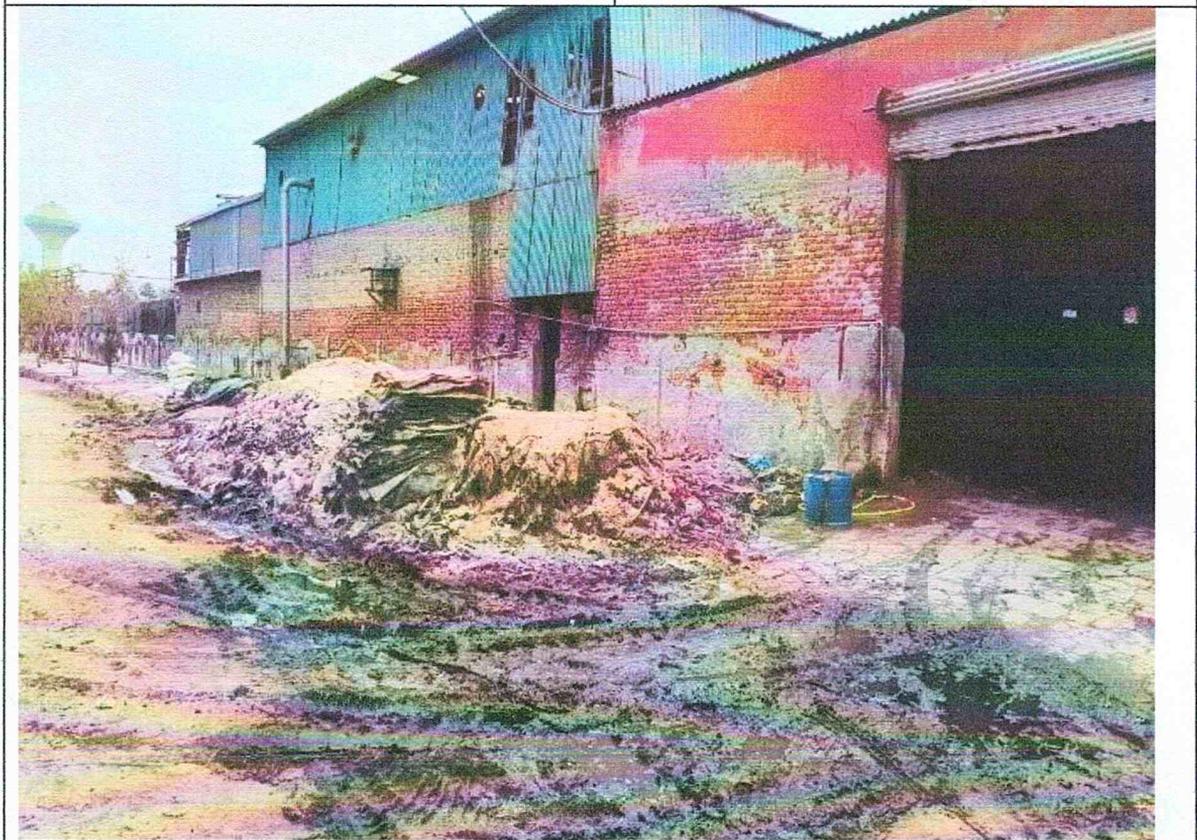
Annexure-A



Machinery Room of Carcass Plant



Skin Removal section



  
Member Secretary  
Punjab Pollution Control Board  
Patiala.

Removed skin of animals



Tallow and MBM as final product

MBM storage shed



Boiler section of Carcass Utilization Plant

Meeting dated 04.07.2024

Urgent Matter  
NGT Case

Office of Deputy Commissioner, Ludhiana

(M.A. Branch)

To

1. Additional Deputy Commissioner, Police, Ludhiana (Zone-III)
2. Environmental Engineer, Punjab Pollution Control Board,  
Ludhiana

No. 13127-28/MA

Dated 03.07.2024

**Sub: Meeting regarding Carcass Utilization Plant at DC Office,  
Ludhiana.**

In regard to the subject cited matter, necessary directions have been issued to you by the Hon'ble Chief Secretary, Punjab in VC (Video Conference) held on dated 03.07.2024 at 12:00 for compliance of Hon'ble NGT orders. A meeting in this regard is scheduled to be held by Hon'ble Deputy Commissioner on 04.07.2024.

In this regard, it is requested to you to attend the meeting scheduled to be held under the Chairmanship of Deputy Commissioner on 04.07.2024 after consultation with Environmental Engineer, Punjab Pollution Control Board, Ludhiana (98789-42034) and along with villagers.

Treat it as Most Urgent.

-Sd-

**Additional Deputy Commissioner (G)**

**Ludhiana**

Endt No. 13129-34/MA

Dated 03.07.2024.

A copy of above is forwarded to the following officers for their information and necessary action:

1. Commissioner, Municipal Corporation, Ludhiana
2. Additional Deputy Commissioner (G), Ludhiana
3. Sub Divisional Magistrate, Ludhiana (West)
4. Senior Environmental Engineer, Punjab Pollution Control Board,  
Ludhiana
5. PA to DC, Ludhiana and Steno to ADC (G), Ludhiana

-Sd-

**Additional Deputy Commissioner (G)**

**Ludhiana**





ਤਰੱਤ ਅਤਿ ਜਰੂਰੀ  
ਐਨ.ਜੀ.ਟੀ ਕੇਸ

ਮੀਟਿੰਗ ਮਿਤੀ-04.07.2024

### ਦਫਤਰ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ, ਲੁਧਿਆਣਾ

(ਐਮ.ਏ ਸਾਖਾ)

ਸੇਵਾ ਵਿਖੇ,

1. ਵਧੀਕ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ, ਪੁਲਿਸ, ਲੁਧਿਆਣਾ(ਜੇਨ-III)
2. ਵਾਤਾਵਰਣ ਇੰਜੀਨੀਅਰ, ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਕੰਟਰੋਲ ਬੋਰਡ, ਲੁਧਿਆਣਾ

ਨੰ-13127-੨੪/ਐਮ.ਏ

ਮਿਤੀ - 03.07.2024

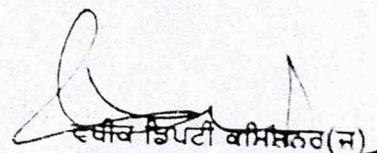
ਵਿਸ਼ਾ-

Meeting Regarding Carcass Utilization Plant at DC office, Ludhiana.

ਉਪਰੋਕਤ ਵਿਸ਼ੇ ਤੇ ਆਪ ਜੀ ਨੂੰ ਮਾਨਯੋਗ ਮੁੱਖ ਸਕੱਤਰ, ਪੰਜਾਬ ਜੀ ਵੱਲੋਂ ਮਿਤੀ 03.07.2024 ਸਮਾਂ 12.00 ਵਜੇ ਹੋਈ ਵੀ.ਸੀ (Video Conference) ਦੌਰਾਨ ਮਾਨਯੋਗ ਐਨ.ਜੀ.ਟੀ ਦੇ ਹੁਕਮਾਂ ਦੀ ਪਾਲਣਾ ਹਿੱਤ ਵਿਸ਼ਾ-ਨਿਰਦੇਸ਼ ਜਾਰੀ ਕੀਤੇ ਗਏ ਹਨ। ਇਸ ਬਾਬਤ ਮਾਨਯੋਗ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ ਜੀ ਵੱਲੋਂ ਮਿਤੀ 04.07.2024 ਵੱਲੋਂ ਮੀਟਿੰਗ ਰੱਖੀ ਗਈ ਹੈ।

ਇਸ ਸਬੰਧੀ ਆਪ ਜੀ ਨੂੰ ਬੇਨਤੀ ਕੀਤੀ ਜਾਂਦੀ ਹੈ ਕਿ ਵਾਤਾਵਰਣ ਇੰਜੀਨੀਅਰ, ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਕੰਟਰੋਲ ਬੋਰਡ, ਲੁਧਿਆਣਾ(98789-42034) ਨਾਲ ਤਾਲਮੇਲ ਕਰਕੇ ਸਬੰਧਤ ਪਿੰਡ ਵਾਸੀਆਂ ਨੂੰ ਨਾਲ ਲੈ ਕੇ ਮਾਨਯੋਗ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ ਜੀ ਦੀ ਪ੍ਰਧਾਨਗੀ ਹੇਠ ਰੱਖੀ ਗਈ ਮੀਟਿੰਗ ਮਿਤੀ 04.07.2024 ਨੂੰ ਹਾਜ਼ਰ ਹੋਣ ਦੀ ਕ੍ਰਿਪਾਲਤਾ ਕੀਤੀ ਜਾਵੇ।

ਇਸ ਨੂੰ ਪਰਮ ਅਗੇਤ ਦਿੱਤੀ ਜਾਵੇ।

  
ਵਧੀਕ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ(ਜ)  
ਲੁਧਿਆਣਾ

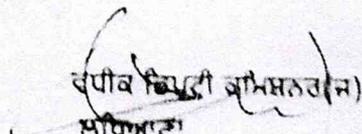
ਨੰ-13129-34/ਐਮ.ਏ

ਮਿਤੀ - 03.07.2024

ਇਸ ਦਾ ਇੱਕ ਉਤਾਰਾ ਹੇਠ ਲਿਖੇ ਅਧਿਕਾਰੀਆਂ ਨੂੰ ਸੂਚਨਾ ਅਤੇ ਲੋੜੀਂਦੀ ਕਾਰਵਾਈ ਹਿੱਤ:

1. ਕਮਿਸ਼ਨਰ, ਨਗਰ ਨਿਗਮ, ਲੁਧਿਆਣਾ ।
2. ਵਧੀਕ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ(ਜ), ਲੁਧਿਆਣਾ
3. ਉਪ ਮੈਂਡਲ ਮੈਜਿਸਟਰੇਟ ਲੁਧਿਆਣਾ (ਪੱਛਮੀ)
4. ਸੀਨੀਅਰ ਵਾਤਾਵਰਣ ਇੰਜੀਨੀਅਰ, ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਕੰਟਰੋਲ ਬੋਰਡ, ਲੁਧਿਆਣਾ
5. ਪੀ.ਏ. ਟੂ ਡੀ.ਸੀ ਅਤੇ ਸਟੈਨੇ ਟੂ ਏ.ਡੀ.ਸੀ(ਜ), ਲੁਧਿਆਣਾ।

  
Member Secretary  
Punjab Pollution Control Board  
Patiala.

  
ਵਧੀਕ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ(ਜ)  
ਲੁਧਿਆਣਾ

Meeting dated 15.07.2024.

**Office of Deputy Commissioner, Ludhiana**

**(M.A. Branch)**

To

1. Commissioner, Police, Ludhiana
2. Commissioner, Municipal Corporation, Ludhiana
3. Additional Deputy Commissioner, Police, Ludhiana (Zone-III)
4. Sub Divisional Magistrate, Ludhiana (West)
5. Environmental Engineer, Punjab Pollution Control Board,  
Ludhiana

**No. 13790-94/MA**

**Dated 12.07.2024**

**Sub: Meeting regarding Carcass Utilization Plant at DC Office,  
Ludhiana.**

In regard to the subject cited matter, a meeting is scheduled to be held under the Chairmanship of Deputy Commissioner, Ludhiana on 15.07.2024 at 12:00 AM in the office of Deputy Commissioner, Ludhiana.

It is therefore requested to attend the meeting along with record on the fixed time at Deputy Commissioner Office, Ludhiana.

Treat it Most Urgent.

-Sd-

**For Deputy Commissioner**

**Ludhiana**

**Endt. No. 13795-96/MA**

**Dated 12.07.2024.**

A copy of above is forwarded to:

1. Senior Environmental Engineer, Punjab Pollution Control Board,  
Ludhiana for their information and necessary action.
2. PA to DC & Steno to ADC (G) for information and necessary action.

-Sd-

**For Deputy Commissioner**

**Ludhiana**

  
**Member Secretary  
Punjab Pollution Control Board  
Patiala.**



ਮੀਟਿੰਗ ਮਿਤੀ 15.07.2024

### ਦਫਤਰ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ, ਲੁਧਿਆਣਾ

(ਐਮ.ਏ ਸ਼ਾਖਾ)

ਸੇਵਾ ਵਿਖੇ,

1. ਕਮਿਸ਼ਨਰ, ਪੁਲਿਸ, ਲੁਧਿਆਣਾ ।
2. ਕਮਿਸ਼ਨਰ, ਨਗਰ ਨਿਗਮ, ਲੁਧਿਆਣਾ ।
3. ਵਧੀਕ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ, ਪੁਲਿਸ, ਲੁਧਿਆਣਾ(ਜੇਨ-111)
4. ਉਪ ਮੰਡਲ ਮੈਜਿਸਟਰੇਟ ਲੁਧਿਆਣਾ (ਪੱਛਮੀ)
5. ਵਾਤਾਵਰਣ ਇੰਜੀਨੀਅਰ, ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਕੰਟਰੋਲ ਬੋਰਡ, ਲੁਧਿਆਣਾ

ਨੰ- 13790-94/ਐਮ.ਏ

ਮਿਤੀ - 12.07.2024

ਵਿਸ਼ਾ-

Meeting Regarding Carcass Utilization Plant at DC office, Ludhiana.

ਉਪਰੋਕਤ ਵਿਸ਼ੇ ਤੇ ਮਾਨਯੋਗ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ, ਲੁਧਿਆਣਾ ਜੀ ਦੀ ਪ੍ਰਧਾਨਗੀ ਹੇਠ ਮਿਤੀ 15.07.2024 ਨੂੰ ਸਮਾਂ ਦੁਪਹਿਰ 12.00 ਵਜੇ ਦਫਤਰ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ ਲੁਧਿਆਣਾ ਵਿਖੇ ਇੱਕ ਮੀਟਿੰਗ ਰੱਖੀ ਗਈ ਹੈ।

ਇਸ ਲਈ ਬੇਨਤੀ ਕੀਤੀ ਜਾਂਦੀ ਹੈ ਕਿ ਉਕਤ ਹੋਣ ਵਾਲੀ ਮੀਟਿੰਗ ਵਿੱਚ ਦਫਤਰ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ, ਲੁਧਿਆਣਾ ਵਿਖੇ ਸਮੇਤ ਰਿਕਾਰਡ ਸਮੇਂ ਸਿਰ ਹਾਜਰ ਹੋਣ ਦੀ ਕ੍ਰਿਪਾਲਤਾ ਕੀਤੀ ਜਾਵੇ ਜੀ।

ਇਸ ਨੂੰ ਪਰਮ ਅਗੇਤ ਦਿੱਤੀ ਜਾਵੇ ਜੀ।

ਵਾ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ,  
ਲੁਧਿਆਣਾ

ਨੰ- 13795-96/ਐਮ.ਏ

ਮਿਤੀ - 12.07.2024

ਇਸ ਦਾ ਇੱਕ ਉਤਾਰਾ:

1. ਸੀਨੀਅਰ ਵਾਤਾਵਰਣ ਇੰਜੀਨੀਅਰ, ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਕੰਟਰੋਲ ਬੋਰਡ, ਲੁਧਿਆਣਾ ਨੂੰ ਸੂਚਨਾ ਅਤੇ ਲੋੜੀਂਦੀ ਕਾਰਵਾਈ ਹਿੱਤ।
2. ਪੀ.ਏ. ਟੂ ਡੀ.ਸੀ. ਅਤੇ ਸਟੈਨੇ ਟੂ ਏ.ਡੀ.ਸੀ(ਜ), ਲੁਧਿਆਣਾ ਜੀ ਨੂੰ ਸੂਚਨਾ ਅਤੇ ਲੋੜੀਂਦੀ ਕਾਰਵਾਈ ਹਿੱਤ ਭੇਜਿਆ ਜਾਂਦਾ ਹੈ।

Member Secretary  
Punjab Pollution Control Board  
Patiala.

ਵਾ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ,  
ਲੁਧਿਆਣਾ

Minutes of meeting regarding the NGT 289 of 2023 (Carcass plant) on 15-07-2024

In reference to above, a meeting was held under the chairmanship of the Deputy Commissioner, Ludhiana regarding NGT case O.A No. 289 of 2023 titled as Lt. Col. Jasjit Singh Gill vs State of Punjab at DC office Ludhiana on 15.07.2024 at 12.00 pm. In this meeting the officers from various concerned departments were present:

1. Commissioner, Municipal Corporation, Ludhiana.
2. Additional Commissioner, Municipal Corporation, Ludhiana.
3. Sub Divisional Magistrate, Ludhiana (West).
4. Superintendent Engineer, Municipal Corporation Ludhiana.
5. Sub Divisional Officer, Punjab Pollution Control Board, Ludhiana.
6. Station House Officer, Haibowal, Ludhiana.

In compliance with the orders of the National Green Tribunal dated April 5, 2024, in O.A. No. 289 of 2023 titled Lt. Col. Jasjit Singh Gill vs. State of Punjab, an interdepartmental coordination meeting was conducted. During this meeting, immediate further steps to be taken as required by the Tribunal's orders were discussed.

It is submitted that with respect to the compliance of Hon'ble NGT order a letter 7636/M.A dated 10.04.2024 has been issued to Punjab Pollution Control Board, Ludhiana for the comparison reports of Gazipur Carcass Plant, New Delhi w.r.t Modern Carcass Plant, Ludhiana. That the reports vide letter no. 1388 dated 02.07.2024 have been received from Environmental Engineer, Punjab pollution control board, Ludhiana to this office. The agitators were called for a meeting vide letter no. 13127-34 on 04.07.2024 however they refused to meet.

The Commissioner, Municipal Corporation Ludhiana has called the operating contractor of the Carcass plant on 16-07-2024 for assessment of the operational logistics of the plant which is lying closed since a while and has requested that in view of the prevailing law and order situation it is requested that the Police Protection will be necessary, which the District Magistrate assured would be provided.

At last meeting ended with the vote of thanks.

  
Deputy Commissioner  
Ludhiana

Endst No :-/4044-4 J.M.A

Dated-16/7/24

A Copy is forwarded to following departments for information and necessary action please:

1. Commissioner Police, Ludhiana.
2. Commissioner, Municipal Corporation, Ludhiana.
3. Sub Divisional Magistrate, Ludhiana (West).
4. Xen, Punjab Pollution Control Board, Ludhiana.

  
Deputy Commissioner  
Ludhiana



ਫੋਨ ਨੰ: 0161-2917005, 3503013  
ਈਮੇਲ: [commissioner.mc.ldh@punjab.gov.in](mailto:commissioner.mc.ldh@punjab.gov.in)

ਦਫ਼ਤਰ, ਕਮਿਸ਼ਨਰ, ਨਗਰ ਨਿਗਮ ਲੁਧਿਆਣਾ  
Office of the Commissioner, Municipal Corporation Ludhiana

To

District Magistrate,  
Ludhiana.

No. 203 /PS/D

Date 15/07/2024

**Subject: Police help regarding assessment of operational logistics of Carcass Utilization Plant, Nurpur Bet.**

With respect to the subject cited above, as per the discussions held in the meeting dated 15-07-2024 at DC office, it is submitted that undersigned has called the operating contractor of the Carcass plant on 16-07-2024 to assess the operational logistics of the plant which is lying closed since a while. In view of the prevailing law & order situation because of the protestors sitting near the entrance of the link road leading to the plant, it is apprehended that protestors may disrupt the efforts for further functioning of the plant. So, it is requested to provide police help and duty magistrate on 17-07-2024 to the MC Ludhiana so that the necessary efforts can be put in for further procedures w.r.t Hon'ble NGT directions.

  
Commissioner

No. \_\_\_\_\_ /PS/D

Date \_\_\_\_\_ /2024

A copy is forwarded to the following for the kind information:-

1. Commissioner of Police, Ludhiana
2. Additional commissioner, Municipal Corporation, Ludhiana
3. Superintending Engineer (B&R), Municipal Corporation, Ludhiana.

Member Secretary  
Punjab Pollution Control Board  
Patiala.

  
Commissioner



ਫੋਨ ਨੰ: 0161-2917005, 3503013

ਈਮੇਲ: [commissioner.mc.ldh@punjab.gov.in](mailto:commissioner.mc.ldh@punjab.gov.in)

ਦਫਤਰ, ਕਮਿਸ਼ਨਰ, ਨਗਰ ਨਿਗਮ ਲੁਧਿਆਣਾ  
Office of the Commissioner, Municipal Corporation Ludhiana

To

Deputy Commissioner,  
Ludhiana.

No. 222 /PS/D

Date: 22/7/2024

Subject: Regarding status of Carcass Plant In Hon'ble N.G.T In OA no 289 of 2023.

With respect to the above mentioned subject, it is submitted that in order to make assessment of operational logistics of the carcass plant, Municipal Corporation Ludhiana vide letter number 203/PS/D dated 15/07/2024 requested District Magistrate, Ludhiana to provide police help along with duty magistrate on 17/7/2024 in order to further operationalize the Carcass plant. District Magistrate, Ludhiana vide its letter No. 14048/MA dated 15/7/2024 requested Police Commissioner, Ludhiana to provide necessary police support and vide letter no.14061-63 dated 17/07/2024 appointed Nalb Tehsildar Ludhiana (west), Nalb -Tehsildar Mullahpur and Nalb-Tehsildar Ludhiana Central as duty magistrates to coordinate with Police and Municipal Corporation, Ludhiana for making attempt to assess operational logistics of carcass plant and facilitate its operationalisation.

On 17/7/2024, teams of District Administration, Ludhiana, Municipal Corporation, Ludhiana and Commissionerate Police, Ludhiana along with the Contractor of plant operations (with his labour) made an attempt to operationalize the carcass plant. The team comprised of Additional Commissioner, Joint Commissioner, Municipal Corporation, Ludhiana, Duty Magistrates under Sub-divisional Magistrate Ludhiana (West) and a contingent of 200 police personnel with Superintendent of Police as their incharge.

However, the protestors had permanently stationed themselves at the entrance of the only road leading to Carcass plant and upon gauging the movement of government machinery near Carcass plant, the protestors made calls to nearby villages and protesters gathered in huge numbers to obstruct the attempt of district administration. However, it is pertinent to mention that the protestors comprised of old, infirm and women along with Kissan union leaders in them. Despite repeated negotiations with the protestors, the protestors were reluctant to allow the administration to operationalize the plant. They kept raising the concerns of foul smell and degeneration of underground water due to operationalisation of plant. The protestors were also apprehensive that this plant will deteriorate the general atmosphere of nearby 12 villages and expressed concerns that Carcass plant will isolate these nearby villages and would destroy the social fabric of the nearby villages.

Consequent to this coordinated effort by government machinery, we are making all out efforts for compliance of the orders of the Hon'ble NGT through negotiation with protestors and we may have to explore the option of shifting location of the plant if the protestors don't relent on its operation. The District Administration had earlier directed PPCB to visit Modern Carcass plant installed by Municipal Corporation, Delhi at Gazipur, Delhi and make an assessment for site suitability of Carcass Plant. PPCB in its report vide letter no. PPCB/Ro-III/No. 1358 dated 2/7/2024 submitted that Carcass plant, Gazipur is situated in a dedicated solid waste management complex in the dump site where slaughter house, meat market and modern carcass plant are operating with common boundary wall of entire complex. The PPCB has highlighted that establishment of Carcass plant in Delhi in common dumpsite complex may be one of the reasons for its successful operation. Therefore, in view of the continued protests and law and order situation at the site since 2021 when first attempt was made to inaugurate the plant, administration may have to explore the option of shifting of Carcass plant at the dump site located in Jamalpur, Ludhiana or in industrial complex of Punjab Agro situated around villages of Khadak, Chahar, Cholley and Allowal. The contractor has been asked to assess the cost of shifting the plant to other location accordingly.

A meeting at the high level is required to take decision on further course of action please.

  
Member Secretary  
Punjab Pollution Control Board  
Patiala.

  
Commissioner